

File No. N-9/8/2016-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 5th May, 2016

SANCTION ORDER

1. Sanction of the Competent Authority is hereby accorded to the payment of Rs. 2,60,602/- only (Rupees Two Lakh Sixty Thousand Six Hundred Two Only) to NALSAR University of Law, Hyderabad towards First installment of the total project cost of Rs. 13,03,008/- (Rupees Thirteen Lakh Three Thousand Eight Only) for under taking project proposal titled "A Study To Create Evidence-Based proposals for reforms of Legal Education in India-suggestions for reforms at National Law Universities set up through State Legislations " submitted vide their letter dated 05.02.2016 under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by NALSAR University of Law, Hyderabad and Department of Justice on 4th May, 2016. First installment of Rs. 2,60,602/- only (Rupees Two Lakh Sixty Thousand Six Hundred Two Only) is payable to the implementing Agency.
2. The expenditure involved is debit to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 105-106.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 441 dated 06/04/2016.



(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts office,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of agreement. It is requested that the payment may be made through e-payment to NALSAR University of Law, Hyderabad.
2. Cash-II MHA, North Block, New Delhi
3. Vice Chancellor, NALSAR University of Law, Justice City, R.R.Dist, Hyderabad-500101, Telangana with a signed agreement dated 4.05.2016 for compliance of the terms of agreement.
4. Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
5. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
6. Guard File
7. Spare Copies-5.



(Z.A. Khan)

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